

Defective Case Register from 2026-05-27 to 2026-05-27

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/22439/2026	PRAVAKAR BEHERA,S.C(TRANSPORT)	2026-05-27	Code Not indicated
2	D-MSA/24381/2026	AMIT PRASAD BOSE	2026-05-27	Neat Copy of Annex-4 be filed
3	D-CRLA/15712/2026	RAJKISHORE SWAIN	2026-05-27	1. Name of the informant reflected in the appeal memo be redacted. 2. Name of the informant and victim with address reflected in the FIR vide annex.1 be kept in cover. 3. Period of Delay 05 days delay.I.A. not filed.
4	D-CRLMC/15310/2026	MANAS KUMAR CHAND	2026-05-27	.Subject Code incorrectly Mentioned
5	D-WP(C)/24751/2026	ARIJEET MISHRA	2026-05-27	1. Put up for S.R. after filing a copy of order dated 30.06.2018 to be filed.
6	D-CRLMP/13609/2026	SUNANDA BISWAL	2026-05-27	1. Name of the victim / Informants Address and relative redacting from the Annexure. 2. Redacted xerox copy of annexure not page marked and Annex-1 not exhibited. Put up for thereafter
7	D-BLAPL/15852/2026	BIKASH KUMAR DASH	2026-05-27	1. signature of the executants in v.nama not tally with rej. order and C.T.2. As per index, annex.3 not filed.3. Name of the informant / victim with address reflected in the FIR be kept in cover.
8	D-WP(C)/24557/2026	BIJAYA KUMAR BEHERA 1	2026-05-27	1. Date of order under Annexure-7 does not tally with para13 of the petition.
9	D-CRLMC/14891/2026	BIDYADHAR PANDA	2026-05-27	1. Date of annex. 2 and 3 in index, not tally with petition para no.3 and 4.
10	D-ABLAPL/15854/2026	SOURAV KUMAR PALAI	2026-05-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Authorization for other petitioner not furnished in affidavit.
11	D-CRLMC/14917/2026	AJAYA KUMAR PRADHAN	2026-05-27	1. synopsis and date chart not furnished in index.2. Authorization for another petitioner not furnished in the affidavit.3. Age of petitioner no.2 not furnished.
12	D-CRLMP/15838/2026	SASWATA PATNAIK	2026-05-27	.Subject Code Not Furnished .
13	D-CRLA/15864/2026	USHARANI PATI	2026-05-27	Provision of Law not correct. 2. Code not correct 3. Petition not appeal format, being aggrieved,grounds and good grounds not furnished. 4. As per rej. order name and address of victim

				/Informant reflected in the annex. be kept in cover. 5 .Status of the petitioner not furnished.
14	D-CRLMC/15286/2026	JUGALA KISHORE PANDA	2026-05-27	1. Certified copy of Annex-3 not filed.
15	D-WP(C)/22839/2026	SUDHIR KUMAR MALLICK	2026-05-27	Annexure not mentioned in prayer.
16	D-CRLMC/15379/2026	AVIJIT PATNAIK	2026-05-27	1. Annexure-3 not marked on the file.2. Page nos. 141 to 146 not neat and legible.3. C.Copy of F.I.R. to be filed.
17	D-WP(C)/19715/2026	IN PERSON	2026-05-27	Annexure -1 not marked.Pages are not signed.Index not correctly mentioned.
18	D-WP(C)/20104/2026	DIBYAJYOTI NAYAK	2026-05-27	.Subject Code Not Furnished .
19	D-WP(C)/19608/2026	SUDHANSU SEKHAR JENA	2026-05-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Index not page marked.Annexures -1 and2 not filed.This may be registered as CMP.
20	D-CRLMC/15330/2026	KAJAL SAHOO	2026-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2.Paragraph no. not correctly furnished in declaration of the I.A.
21	D-WP(C)/22866/2026	BIRENDRA MOHAPATRA	2026-05-27	1. Signature of petitioner no. -2 in Vnama. not tally with CT. 2..Subject Code incorrectly Mentioned
22	D-WP(C)/22800/2026	MAHADEV SAHU	2026-05-27	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CMP.
23	D-CRLMC/15383/2026	SOUBHAGYA KUMAR DASH	2026-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of L.T.I. of the deponent in affidavit and V>Nama not furnished.
24	D-WP(C)/22269/2026	SANJIB MOHANTY	2026-05-27	.Receipt Showing Serv.copy To cg not Filed.
25	D-WP(C)/22837/2026	SUJAY SHANKER SINGHDEO	2026-05-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. L.A.A, fee and C . fee not paid.

26	D-CRLMC/15462/2026		2026-05-27	1. Petition alongwith annexures not correctly paginated in Index.Put up for further S.R.
27	D-WPCRL/15797/2026	PARSURAM PANDA	2026-05-27	8-CAUSE TITLE NOT IN ORDER.
28	D-WP(C)/22887/2026	SUDHANSU SEKHAR JENA	2026-05-27	Annexures and page marking not mentioned in petition.
29	D-CRLA/13349/2026	BASANTA KUMAR DAS	2026-05-27	Informant /victim /Relatives / address need not be disclosed and kept in seal cover in Annex - 1 .2.Name of informant/Relatives / Address to be redacted from page no-3 and 4 .
30	D-WP(C)/24665/2026	BHOJARAJ SETH	2026-05-27	1. Affidavit not filed in I.A. petition.
31	D-WP(C)/24189/2026	SUVENDU KUMAR SETHI	2026-05-27	1.Page 25 and 165 not neat.2.Page 188 not available.
32	D-RVWPET/23283/2026	ARIJEET MISHRA	2026-05-27	Appellant are not party in SA i) Value of appeal and payable of court fee not furnished. ii) Put up for SR after removal of defects.
33	D-WP(C)/22814/2026	NAMITA PATTANAIK	2026-05-27	.Subject Code incorrectly Mentioned
34	D-CRLA/13844/2026	TARA PRASAD MOHAPATRA	2026-05-27	1. page mark not properly furnished in index.2. sl.no.2 not properly furnished in affidavit of I.As.
35	D-WP(C)/22082/2026	BIKRAM CHANDRA GHADEI	2026-05-27	Annexure-4 not mentioned in averments and not correctly mentioned in index..Date of order not correctly mentioned in synopsis , CT and prayer.
36	D-WP(C)/23715/2026	ABHILASH MISHRA	2026-05-27	1. Page no 16 not legible
37	D-WP(C)/22735/2026	BIKRAM CHANDRA GHADEI	2026-05-27	1-COURT FEE IS DEFICIENT. Rs.6/- to be paid.
38	D-WP(C)/23716/2026	ABHILASH MISHRA	2026-05-27	1. Paragraph -8 and 9 not filled 2. Annexure-1 not neat and legible
39	D-WP(C)/23769/2026	PRASANTA KUMAR PANDA	2026-05-27	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
40	D-WP(C)/23821/2026	BHASKAR CHANDRA PANDA	2026-05-27	1. All pages not page marked, accordingly index page mark will be modified. 2. Put up for S.R there after 3..Subject Code incorrectly Mentioned
41	D-WP(C)/23487/2026	PADMALAYA MOHAPATRA	2026-05-27	Annex-11 not attested.
42	D-WP(C)/24077/2026	BIBHU PRASAD PANDA	2026-05-27	Court fee Rs.2.00 to be paid.
43	D-RVWPET/23749/2026	SOMA PATNAIK	2026-05-27	Provision of Law Not furnished. 2. Undertaking for translated copy of odia not filed.
44	D-ABLAPL/15702/2026	CHANDRA SEKHAR PATNAIK	2026-05-27	G.R case no. not furnished in the petition.2. signature of the executant, not

				tally C.T.3. Name and address of the informant reflected in the FIR be kept in cover.
45	D-WP(C)/24353/2026	VIVEKANANDA JENA	2026-05-27	Page 69 not properly tagged.
46	D-ABLAPL/15625/2026	KSHIROD KUMAR PAHIL	2026-05-27	Name of petitioner No. 2 mentioned in petition not tally with the signature put in Affidavit and V.nama.
47	D-WP(C)/24643/2026	BIJAYA KUMAR BEHERA 1	2026-05-27	Page no. 43 not neat.
48	D-WP(C)/24354/2026	LAXMIKANTA MOHANTY	2026-05-27	.Subject Code Not Furnished .
49	D-ABLAPL/15697/2026	PRASANT KUMAR BARIK	2026-05-27	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
50	D-ABLAPL/15698/2026	KAUSTUVA MOHANTY	2026-05-27	Annexure-4 mentioned in Index incorrectly furnished in averment.
51	D-WP(C)/23658/2026	BRAHMANANDA TRIPATHY	2026-05-27	page-50 not legible
52	D-WP(C)/23661/2026	MANOJ KUMAR MOHANTY	2026-05-27	1 .Rs 50/- not paid on V.nama. 2. Court fee Rs 6/- not paid on I.A.
53	D-WP(C)/23663/2026	BIRAJA SANKAR MISHRA	2026-05-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
54	D-ABLAPL/15677/2026	SIVA SANKAR CHAINI	2026-05-27	1.Name of petitioner No.6 mentioned in Application not tally with signature put in V.nama. 2.Name andMobile No. of the Informant mentioned in Annexure-1 at page No.16 not redacted.
55	D-RVWPET/24303/2026	ADAM ALI KHAN	2026-05-27	C. copy of impugned order not filed 2. Put up for SR after filing of c. copy of impugned order.
56	D-ABLAPL/15724/2026	SOUBHAGYA KUMAR DASH	2026-05-27	1.Annexure-3 not reflected on the top of page-18. 2.Wrongly mentioned Annexure-3 instead of Annexure-4 at page-23.
57	D-ABLAPL/15684/2026	ASIT KUMAR JENA	2026-05-27	14-NOT PROPERLY INDEXED. 1.Synopsis and date chart not mentioned in Index. 2.Hologram of Rs.50/- not affixed in V.nama.
58	D-RVWPET/24327/2026	P. V. BALAKRISHNA	2026-05-27	1. Caste certificate be filed for assesment for court fee. 2.Provision of Law Incorrect. i) Caste certificate to be filed. ii) Address of the respondent not furnished. iii) Put up for SR after removal of defects.
59	D-RVWPET/24403/2026	JAGAJIBAN PRADHAN	2026-05-27	C. copy of impugned order filed without cause title. 2. Put up for SR after filing of c. copy of cause title .

60	D-ABLAPL/15694/2026	SIDHARTHA SANKAR RAY (2)	2026-05-27	Name and details of Informant-cum-victim/Relatives mentioned in Annexure-1 2 need not be disclose and kept in closed envelop.
61	D-WP(C)/24877/2026	RAJESH RANJAN SAHOO	2026-05-27	.Subject Code Not Furnished .
62	D-WP(C)/24918/2026	HRUDANANDA MOHAPATRA	2026-05-27	1. page nos. 15 20 23 24 and 50 are partitaly legible.2.page no. 21 not marked as per index. 3 .After page no.24 one page not page marked.
63	D-ABLAPL/15746/2026	RAMAKANTA MISHRA	2026-05-27	1. Petition not properly page marked.
64	D-WP(C)/24808/2026	SAMAPIKA MISHRA	2026-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not correct in both affidavit.
65	D-ABLAPL/15814/2026	JYOTIRMAYA SAHOO	2026-05-27	. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover.
66	D-WP(C)/23130/2026	RAMESH CH. BEHERA	2026-05-27	In view of the prayer made in the Writ petition and in I.A. petition, Writ petition not maintainable.2.Registrar (Judicial) Orissa High Court should not be made party.
67	D-CONTC/16806/2026	ADV.	2026-05-27	i) Date of order mentioned in Book mark under annexure-1 not tally with index.
68	D-ABLAPL/15816/2026	RAJ KISHOR SWAIN	2026-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deficit court fee of Rs.2/- not paid in V.nama.2.Paragraph no. not correctly furnished in declaration
69	D-CONTC/16813/2026	ADV.	2026-05-27	Opp. party no. 4 in wp(c) 8893/ 2025 not made party in CONTC petition .
70	D-ABLAPL/15813/2026	SURYAKANTA DWIBEDI	2026-05-27	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
71	D-WP(C)/24853/2026	ASTAMI TANDIA	2026-05-27	. Complete address of OP. 1 to be furnished.2. paragraphs not correct in declaration of affidavits
72	D-ABLAPL/15823/2026	SUBHAM SATAPATHY	2026-05-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page nos.16 18 and 19 not properly rotate.2. Age of the deponent in affidavit does not tally with cause title
73	D-WP(C)/24920/2026	SOUMYAJYOTI BISWAL	2026-05-27	Notarial signature not furnished in file.
74	D-ABLAPL/15732/2026	JAYADEBA BEHERA	2026-05-27	.Name and details of Informant/relative mentioned in Annexure-1 2 3 need not

				be disclose and kept in closed envelop. 2. Page No. 8-10 not legible.
75	D- ABLAPL/15735/2026	GOKULANANDA SAHU	2026-05- 27	1. Subject code not correctly furnished in Index.
76	D- ABLAPL/15741/2026	SARADA PRASAD DASH	2026-05- 27	1. HBAWF Fee Rs. 50/- to be paid on v.nama.
77	D- BLAPL/15775/2026	PRAKASH CHANDRA DASH	2026-05- 27	Name and details of Informant-cum-victim/relative mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
78	D- BLAPL/13490/2026	SARAT KUMAR JENA	2026-05- 27	1. As per standing order No.2 of 2026 the original unredacted version of Ann.2 be submitted in a sealed cover and a redacted version for SR. 2. Name of relative of Victim in Ann.2 page 12 and 13 be redacted in the xerox copy to be filed. 3. Name of Village of Pet. in CT not correct. Resubmit for SR after compliance.
79	D- ABLAPL/15737/2026	AMITAV TRIPATHY	2026-05- 27	1. Page nos. 10 and 14 not legible. 2. PS case number not correctly furnished in para no.4.
80	D- BLAPL/15783/2026	JUGALA KISHORE PANDA	2026-05- 27	Signature of the petitioner not attested by the Jail Authority.
81	D- MACA/23968/2026	BISHNU BRATA SINGH	2026-05- 27	1. Vakalatnama properly stamped, Executed and accepted not properly executed
82	D- BLAPL/15778/2026	SATYA NARAYAN PANDA	2026-05- 27	Name of the petitioner incorrectly mentioned in Index, Synopsis, Date chart and Affidavit page of the petition
83	D- MACA/23966/2026	BIJAYA KUMAR SAHOO	2026-05- 27	further SR after furnish valuation with c fee payable
84	D- ABLAPL/15711/2026	BHARAT BHUSAN ROUTRAY	2026-05- 27	Annex.2 not furnished in page no.12 and page no.14 partially legible.
85	D- CONTC/16816/2026	ADV.	2026-05- 27	i) Opp. party no. 4 in wp(C) NO. 8680/2025 not made party in CONTC petition.
86	D- ABLAPL/15714/2026	BISWARANJAN DALAI	2026-05- 27	1. G.R. no. not furnished in the synopsis. left blank.
87	D-WP(C)/24541/2026		2026-05- 27	page marking not made after 46.
88	D- MACA/24046/2026	DEVI PRASAD DASH	2026-05- 27	1. Cause Title not in order 2. statutory deposit not made, IA filed, op -3 not made party in mact case
89	D- ABLAPL/15717/2026	PRASANT KUMAR BARIK	2026-05- 27	page no.8 not neat.
90	D- ABLAPL/15827/2026	DIPTI RANJAN BHOKTA	2026-05- 27	i) Paragraph no. mentioned in affidavit not correct.

91	D-MACA/24206/2026	SOMNATH ROY	2026-05-27	1.Cause Title not in order(ranjan kumar sahuo was not party in MACT case)
92	D-ABLAPL/15722/2026	BISWANATH BEHERA	2026-05-27	1. Paragraphs incorrectly mentioned in declaration of affidavit. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
93	D-ABLAPL/15828/2026	ARIJEET MISHRA	2026-05-27	i) D- ABLAPL no. not mentioned on the sealed cover.ii) Un- redacted copy of annexure-1 be kept in sealed cover.
94	D-ABLAPL/15776/2026	MANOJ KUMAR MALLICK	2026-05-27	Name of the informant reflected be kept in cover.
95	D-ABLAPL/15707/2026	SARADA PRASAD DASH	2026-05-27	Name of the informant reflected in the FIR be kept in cover.
96	D-MACA/24266/2026	PRASANTA KUMAR MAHALI	2026-05-27	Period of Delay 88 days
97	D-MACA/24309/2026	JEEVANJYOTI MOHANTY	2026-05-27	Court Fee Rs25/ payable, not paid 2.vernacular certificate not furnished
98	D-WP(C)/23152/2026	SOUBHAGYA KUMAR RATH	2026-05-27	Detail address of the Op.no.1 not furnished in the cause title.
99	D-BLAPL/15630/2026	MANAS KUMAR CHAND	2026-05-27	1. IN CAUSE TITLE MENTIONED AS CT CASE NO-192/2025, BUT IN REJECTION COPY MENTIONED AS CT CASE NO.192/2026
100	D-BLAPL/9695/2026	PRADIP KUMAR MALLICK	2026-05-27	i) C. Copy of Rejection order not filed as per Index. vi) For further SR after disposal of I. A. filed for dispensing of certified copy of annexure-1 and removal of defects.
101	D-EXP/22279/2026	BANSHIDHAR SATAPATHY	2026-05-27	C.Copy Not Filed 2.Receipt showing copy on A.G. Not Filed. 3. Put up for further S.R after filing the C.Copy of Order Dt.17.08.2022 passed in WPC(OAC) No-4346/2016 and after rectification of defects.
102	D-CMP/24633/2026	ARUN KUMAR BEHERA	2026-05-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page nos. 44 to47 not in order.
103	D-RSA/22484/2026	MANOJ KUMAR PANDA	2026-05-27	C.Copy Not Filed. 2. Annex-1 and 2 be arranged properly.
104	D-FAO/12844/2025	CHANDRAKANTA NAYAK	2026-05-27	Legible copy of page no. 14-17 and 20 21 are to be filed.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 27-05-2026 (CASES FILED BEFORE 2024)				
SI no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.